

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3183
ANSWERED ON 19.03.2025

PREVENTION OF VIOLENCE AGAINST MINORITIES

3183. DR. MOHAMMAD JAWED:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the measures taken by the Government to prevent violence against minorities during the last five years:
- (b) the details of the number of incidents of violence against minorities reported during the last three years, State-wise:
- (c) the steps taken by the Government to ensure swift justice for victims of communal violence; and
- (d) whether there is any special monitoring mechanism to track crimes against minorities and if so, the extent of its effectiveness?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. Hence prevention, detection, registration, investigation and prosecution of offences, including matters related to violence against minority communities, are primarily the concerns of the State Governments/Union Territory (UT) Administrations. The State Governments/Union Territories (UTs) are competent to deal with offences under the extant provisions of laws and action is taken as per the existing laws by the law enforcing agencies, whenever instances of violence come to notice. As such, specific data regarding violence against minorities is not maintained centrally. Further, the National Commission for Minorities has been set up by Government, which looks into specific complaints regarding deprivation of rights and safeguards of the minorities and take up such matters with the appropriate authorities.

Moreover, Government of India monitors the internal security and law and order situation in the country and assists the State Governments in case of major law and order problems by deploying Central Armed Police Forces (CAPF) at the request of the State Governments. Additionally, Government of India issues appropriate advisories from time to time to maintain peace, public tranquillity and harmony.
